

# 3rd NLIU - INDIA FOUNDATION CONSTITUTIONAL LAW SYMPOSIUM

22nd - 23rd April, 2023

## CALL FOR PAPERS

Deadline: 11:59 P.M., 26th February, 2023





**THEME:**  
**"INDIVIDUAL RIGHTS VIS-À-VIS THE  
CONSTITUTIONAL ORDER"**

First Prize	:	₹25,000/-
Second Prize	:	₹15,000/-
Third Prize	:	₹10,000/-
Best Manuscript:		₹5,000/-

*The ten best articles will be presented at the symposium and published as a special issue of Volume XII of the NLIU Law Review.*

*Eligibility:* Students currently pursuing an LL.B. (Hons.)/LL.B./LL.M. from a recognised university are eligible to send in entries. Co-authorship of a maximum of two authors is permitted.

*Format:* The manuscripts can be in the form of Articles (4000-8000 words), Case Notes (2000-5000 words), Legislative Comment (1000-3000 words), or Book Reviews (1000-3000 words). The prescribed word limits are exclusive of abstract and footnotes.

The Citation style to be followed by the authors is the Oxford University Standard for Citation of Legal Authorities (4th ed., 2012).

For detailed submission guidelines, suggested topics and additional contact information, visit us at <https://nliulawreview.nliu.ac.in/>.

The manuscripts have to be submitted via the following google form by 11:59 P.M., 26th February, 2023.

Link: <https://forms.gle/QdEu7o5XsLnMhKTT7>



The NLIU Law Review (ISSN: 2229-7952) is a peer reviewed law journal published bi-annually by the students of the National Law Institute University, Bhopal.



The Centre for Constitutional and Legal Studies (CCLS) of India Foundation is based in Delhi with the aim of studying legal and constitutional issues as they relate to the Indian polity.